

given to Unstarred Question No. 2092 on the 11th August, 1966 regarding Irrigation Projects in Kerala and state:

(a) whether Government have considered finally the irrigation projects in Kerala; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) Not yet.

(b) Does not arise.

Floods in Bihar

2312. Shri Priya Gupta: Will the Minister of Irrigation and Power be pleased to state:

(a) whether irrigation and flood protection schemes for Bihar State with special reference to Katihar Sub-Division have been put up by the Bihar Government for final consideration by the Central Government and for inclusion in the Fourth Five Year Plan; and

(b) if so, details thereof?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) and (b). No combined scheme for irrigation and flood control in Katihar Sub-Division has been sponsored by the Bihar Government for inclusion in the Fourth Plan. However, a scheme for flood control on the river Mahananda in Purnea district, including Katihar Sub-Division, has been formulated by the State Government. The scheme envisages construction of about 130 miles of embankments at an estimated cost of Rs. 237.69 lakhs. This would benefit an area of about 2.49 lakh acres. The embankments would be located on the right bank of the Phullakhar branch of the Mahananda and carried along the left bank of the Ganga to terminate at the Katihar-Mansi Section of the N.F. Railway, after running along a strength of the Kala-Kosi, a dhar of the river Kosi. It also includes the construction of the embankments on a stretch of the left bank of the Phullakhar branch and

also of the right bank of the Barsol branch of the Mahananda in Bihar.

Indian Audit and Accounts Department

2313. Shrimati Savitri Nigam: Will the Minister of Finance be pleased to state:

(a) the total number of statistically qualified persons in the Indian Audit and Accounts Department at present who have received training at Government expenses at the Indian Statistical Institute;

(b) the amount spent on their training;

(c) their future prospects in the Indian Audit and Accounts Department;

(d) whether their services are being properly utilised for the job for which they were trained; and

(e) if not, the reasons therefor?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (e). The information has been called for from the field offices of the Indian Audit and Accounts Department and will be laid on the Table of the House as soon as it becomes available.

Flood Protection in Tripura

2314. Shri Dasaratha Deb: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the schemes included in the Third Five Year Plan in matters of flood-protection in Tripura have been implemented;

(b) if not, the schemes which could not be implemented; and

(c) the reasons therefor?

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): (a) to (c). Out of the schemes included by the Tripura Administration for execution during the Third Five Year Plan, the following schemes could not be implemented: